

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1476  
ANSWERED ON:03.12.2012  
NOMADIC, SEMI-NOMADIC TRIBES  
Singh Shri Jagada Nand

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether census of primitive tribes has been conducted at national level;
- (b) if so, the details thereof, State-wise;
- (c) whether nomadic, semi-nomadic banjara tribes are on the verge of extinction;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to provide housing education, employment, etc., to the said tribes for their better livelihood?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

- (a) & (b) The primitive tribes which are either Scheduled Castes or Scheduled Tribes are covered in the Census. The data pertaining to Census 2011 has not yet become available.
- (c) & (d) No such data is available.
- (e) A large number of Nomadic and Semi-nomadic tribes are included either in the lists of Scheduled Castes, or Scheduled Tribes or in the Central lists of Other Backward Classes, for various States, which entitle them to various constitutional rights and other benefits available under the respective categories, including schemes of educational, economic and social development.